

ITEM NO.53

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 344/2026

FEDERATION OF PRIVATE MEDICAL AND
DENTAL COLLEGE OF RAJASTHAN & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

FOR ADMISSION

Date : 25-03-2026 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Petitioner(s) :Ms. Praseena Elizabeth Joseph, AOR
Mr. Neerajkishan Kaul, Sr. Adv.
Ms. Bina Madhavan, Adv.
Mr. Viplav Kumar, Adv.

For Respondent(s) :Ms. Mithu Jain, AOR
Ms. Diksha Arora, Adv.
Mr. Shashwat Jaiswal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Heard the learned counsel appearing for the petitioner.
2. While we are not inclined to entertain the Writ Petition under Article 32 of the Constitution of India, the petitioner is permitted to make a representation before the Central Government which shall be considered and disposed of on its own merits as expeditiously as possible.
3. The Writ Petition stands dismissed and the accompanying interlocutory application(s), if any, stands disposed of.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR